

(ग) राजस्थान में पहले ही जोधपुर में एक मार्गदर्शी परियोजना चल रही है। अन्य दो परियोजनाओं के लिए स्थान का चुनाव सरकार के विचाराधीन है।

मोतीहारी (बिहार) में माडर्न बेकरी के एक एकक की स्थापना

1880. श्री विभूति मिश्र : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जनता में माडर्न बेकरी के उत्पादों की भारी मांग है ;

(ख) यदि हां, तो क्या बिहार के चम्पारन जिले में स्थित मोतीहारी में उसका एक एकक स्थापित करने का प्रस्ताव है ; और

(ग) यदि हां, तो कब तक ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णा-साहिब पी० शिन्डे) : (क) जी हां।

(ख) जी नहीं।

(ग) प्रश्न ही नहीं उठता।

Sanction of New Posts in Employees Provident Fund Organisation due to Increase in work

1881. SHRI R. P. YADAV : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether work-load of the Employees Provident Fund Organisation has increased manifold on account of the introduction of Family Pension Funds with effect from the 1st March, 1971 ;

(b) if so, whether new posts in the Employees Provident Fund Organisation have been sanctioned ; and

(c) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHA-

BILITATION (SHRI BALGOVIND VERMA) : The administration of the Family Pension cum-Life Assurance Scheme is the concern of the Central Board of Trustees set up under the Employees' Provident Funds and Family Pension Fund Act, 1952 and not the direct concern of the Government of India. The Provident Fund authorities have intimated as under :

(a) to (c). Although the Family Pension scheme has been introduced with effect from 1-3-71, the date for exercise of options by employees has been extended to 31st August, 1971. The scope of work load thrown on the Organisation would depend on the extent of options exercised in favour of the Scheme by 31-8-1971 as also the number of persons who would become members of the Employees' Provident Fund scheme after 1-3-71. So far no new posts have been sanctioned. The increase in workload is, however, being assessed and necessary staff will be provided to the extent justified.

Setting up of an Explosives Plant in Public Sector

1882. SHRI MAYAVAN :
SHRI MURASOLI MARAN :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a decision has been taken to set up an explosives plant in the public sector ; and

(b) if so, its location ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) and (b). Not yet. This decision will be taken only after the examination of the feasibility report prepared and submitted recently by Engineers India Ltd. to the Government.

Lock-out in Simna Chhara Tea Estate Tripura

1883. SHRI BIREN DUTTA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware that a long drawn lock-out is continuing in